

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5813**

TO BE ANSWERED ON THE 03RD APRIL, 2018 /CHAITRA 13, 1940 (SAKA)

FUNDING OF SEPARATISTS

5813. SHRI A. ARUNMOZHITHEVAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the separatists got hundreds of crores which instigates violence in Jammu and Kashmir;

(b) if so, the details thereof;

(c) whether the money was transferred to the separatists through fake accounts; and

(d) if so, the steps taken by the Government to unearth the source of funding?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): Inputs indicate existence of nexus /collusion of disrupting elements sponsored by neighbouring country and separatists in Kashmir. Some of the key separatist leaders have been noted being in touch with militant leaders based in Pak/POK. They have also been believed to be receiving instructions and financial support from Pak establishment for adverse activities in Jammu and Kashmir. Recently, NIA has arrested some separatists in connection to their source of funding.

Necessary action is taken against such elements in accordance with the provisions of law. There is a well-established institutional mechanism to effectively deal with illegal activities on the India-Pakistan border/ Line of Control. A terror funding and Fake Currency cell has been set up in the National Investigation Agency to investigate Terror Funding Case.